

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1059/(MAH)/2017
MA 378,407/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017

NAME OF THE PARTIES: Schweiter Systemtek India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Charles De Souza i/b VERUS	Adv. for Phoenix ARC Pvt Ltd.	<i>Cell Souza</i>
2)	Amir Arsiwala	Adv for IMBPL (Applicant in Appn/378/17)	<i>Amir</i>

orders as MA 407 / in TCP 1059 / 17
and
order as MA 378 / in TCP 1059 / 17
are passed.

Sd/-

National Company Law Tribunal
Mumbai Bench, Mumbai